

Sl. No.	Name of the Project	Year of sanction	Amount sanctioned	Amount released	Status
11.	Wayside amenities at Kawardha (Rajnandgaon)	-do-	18.36	13.00	In progress
12.	Construction of Cafeteria-cum-toilet facilities at Chitrakoot (Bastar)	-do-	12.54	10.00	In progress
13.	Wayside amenities at Chanderi	-do-	8.05	4.00	In progress
14.	Wayside amenities at Karera (Morana)	-do-	8.05	7.55	In progress
15.	Floodlighting of Bir Singh Deo Palace, Datia	-do-	2.12	2.12	Commissioned
16.	Purchase of mini buses for Kanha National Park	1989-90	7.03	6.30	Purchased
17.	Wayside amenities at Khalghat (Dhar)	1988-89	14.87	10.00	In progress
18.	Fishing huts near Orcha, Tikamgarh	-do-	6.44	4.00	Completed
19.	Wayside amenities at Datia	-do-	8.35	7.00	In progress
TOTAL			203.76	152.76	

[English]

(c) the total additional foreign grant during 1993-94; and

Foreign Exchange Reserves

6479. SHRI SYED SHAHABUDDIN:
Will the Minister of FINANCE be pleased to state:

(d) the latest estimates of the amount payable to service the existing loans including repayment of principal during 1994-95?

(a) the foreign exchange reserves of the country in SDRs, dollars and rupees as on April 1, 1994 and on April 1, 1993;

(b) the total additional foreign loan during 1993-94;

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V CHANDRASHEKHARA MURTHY): (a) the level of foreign exchange reserves (including Gold and SDRs) of the country as at end March 1993 and at end March 1994 is as follows:

	In SDRs Million	In US \$ Million	In Rupees Crore
End March 1993	7034	9832	30745
End March 1994	13630	19254	60420

(b) The total additional foreign loans during 1993-94 are estimated to be about US \$ 6 billion consisting of loans on Government and Non-Government account, external commercial borrowings and from IMF.

(c) The total additional foreign grants during 1993-94 are estimated to be about US \$ 250 million.

(d) The amounts payable to service the existing loans including repayment of principal during 1994-95 would depend on repayments falling due in the year according to various amortisation schedules, interest falling due with reference to the subsequent drawals during the year, and also on other factors like pre-payments, if any, during the year. It is therefore difficult to project debt-servicing requirements in future. However, the provisional latest estimates indicate that during 1994-95 about US \$ 10.5 billion would be payable to service the existing loans including repayment of principal.

Assistance by UNDP for Export of Spices

6480. SHRI GOPI NATH GAJAPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether the United Nations Development Programme (UNDP) has been providing assistance for increasing production and also to enhance the export of good quality spices;

(b) if so, the amount of UNDP assistance received or sought by the Central Government for the purpose; and

(c) the details thereof?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to (c). UNDP is providing assistance for implementing a project entitled 'Promoting Quality and Export of Indian Spices' for a period of three years. The objective of the project is to upgrade quality, promote export of value added spices from India and generate income and employment opportunities in spices from India and generate income and employment opportunities in spices growing rural areas. The UNDP assistance will be to the tune of US\$ 968500.

Patenting of Transgenic Cotton Seeds

6481. DR. R. MALLU: Will the Minister of COMMERCE be pleased to state:

(a) whether the Governments attention has been drawn to patenting of transgenic cotton seeds by a U.S. multinational both in India and USA;

(b) whether this patent has since been revoked and if so, the details thereof; and

(c) whether the Government propose to alert this Patent Office and CSIR Patent Office in the matter?